

ITEM NO.38

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 683/2017

ANUPAM TRIPATHI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA THR. SECRETARY
MINISTRY OF ENVIRONMENT FOREST AND
CLIMATE CHANGE & ORS.

Respondent(s)

(FOR ADMISSION and and IA No.105047/2017-PERMISSION TO FILE
ADDITIONAL DOCUMENTS and IA No. 72309/2017 - PERMISSION TO APPEAR
AND ARGUE IN PERSON)

Date : 27-01-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Petitioner-in-person(NP)

For Respondent(s)

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Ruchi Kohli, Adv.
Mr. Rohit Rao, Adv.
Ms. Arunima Dwivedi, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. T.S. Sabarish, Adv.
Mr. T. Shyam Sabarish, Adv.
Ms. Manisha Chava, Adv.
Mr. Rohan Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Petitioner is not present.

We have heard Ms. Aishwarya Bhati, learned Additional
Solicitor General.

No doubt, it is pointed out that as per the 2018

census, in India, there are 2967 tigers spread out in 53 tiger reserves. What is more, it is pointed out that this number constituted 70 per cent of the total tiger population across the world and figures point to growth of the number of tigers.

In view of the fact that the petitioner is not present today, in the the interest of justice, we adjourn the matter for giving opportunity for the petitioner to assist the Court.

Accordingly, list this matter on 03rd March, 2023.

Registry will also take steps to inform the petitioner of this order.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR